

2016
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2716-A

Dated, Calcutta, the 9th June, 2016

From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta

To: 1) All the District Judges of West Bengal
Including Andaman & Nicobar Islands
2) Chief Judge, City Sessions Court, Calcutta,
3) Chief Judge, Presidency Small Causes Court, Calcutta


Sub:- Issuance of necessary letter of identification in favour of the Officers who are going to appear in the Half-yearly Departmental Examination scheduled to be held on and from 14th June, 2016.

Sir,

In sending herewith a copy of the letter No. 90(73) P.S.C. (I/Depttl.) dated 31.05.2016 and its enclosures being the list of WBJs officers who are going to appear in the Half-yearly Departmental Examination scheduled to be held on and from 14.06.2016 with their allotted Roll Number, the proforma of "**Letter of Identification**" which is required to be authenticated by you and the programme of examination as received from the Assistant Secretary, Public Service Commission, West Bengal, I am directed to request you to do the needful as required to be done following precedent in the matter at the earliest.

Yours faithfully,

Encl: As above (07 sheets)


Registrar (Judicial Service)

Memo No. 2717-A

Copy with copy of letter and its enclosures under reference forwarded to the Director, West Bengal Judicial Academy, Bijan Bhaban, HA-334, Sector-III, Salt Lake City, Calcutta- 700097 for information with a request to do the needful as required to be done in this matter for the officers presently undergoing training at your earliest.

High Court, Civil

Dated the 9th June, 2016

By the order of High Court


Registrar (Judicial Service)

Communications should give
Number, Date & Subject of
any p. us correspondence &
be addressed to the Secretary,
Public Service Commission, W.B.

PUBLIC SERVICE COMMISSION, WEST BENGAL

161-A, S. P. MUKHERJEE ROAD, KOLKATA - 700 026

☎ : 2466-2266 /0546 /1540
Extn. : 432
Direct : 2419-8187
Fax : +91-33-2465-0779

No. 90/(73) P.S.C.(I/Depttl.)

From : Shri S. Dutta,
Assistant Secretary, Public Service Commission, West Bengal.

To : The Registrar (General),
High Court, 1st Floor,
Kolkata - 700 001.

Kolkata, the 31st May , 2016.

Subject : Holding of the Half-yearly Departmental Examination of the officers of the Government of West Bengal (including All-India Service Officers) to be held on and from the **14th June, 2016.**

Sir,

I am directed to forward a list of officers with their Roll Nos. admitted to the examination and a copy of detailed programme of the above mentioned examination for information of the officers concerned of your Department/ Directorate / Office. You are requested to communicate the examinees the Roll Nos. assigned to them. No admission certificates will be issued to the eligible examinees from our part. Instead you are requested to issue the necessary letter of identification in the proforma given along with this letter to enable them to produce the same at the examination centre for their identification. Failing to produce the letter of identification at the examination centre, the examinee will not be allowed to sit for the examination. The examinees are also requested to produce their identity cards at the examination centre.

Detailed programme for Hindi-II (Oral) will be displayed at the Examination Hall of the Commission at 161-A, S. P. Mukherjee Road, Kolkata - 700 026 on the **14th June, 2016.**

Yours faithfully,

Encl. : As stated above.

S. Dutta
Assistant Secretary.

MOBILE PHONE OR ANY OTHER TYPE OF ELECTRONIC GADGET OF COMMUNICATION IN THE CAMPUS OF THE EXAMINATION HALL IS STRICTLY BANNED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS.

Visit [http:// www.pscwb.org.in](http://www.pscwb.org.in)

Registrar JS,
06.06.16

Debit
09/06/16

PUBLIC SERVICE COMMISSION, WEST BENGAL

Half-yearly Departmental Examination of the Officers of the Govt. of West Bengal
(including A.I.S. Officers), May, 2016.

LIST OF OFFICERS

3. W.B.C.S.(Judicial)

Sl. No.	Roll No.	Name of Candidate	Date of Joining	Posting	Remarks
1	CSJ-01	Amrita Banerjee	04.08.2015	24Pgs(D)	
2	CSJ-02	Shukti Tapaswi	20.08.2016	24Pgs(U)	
3	CSJ-03	Ranjani Kashyap	20.08.2015	Birbhum	
4	CSJ-04	Md. Jonny Ul Haque Mullick	20.08.2015	24Pgs(U)	
5	CSJ-05	Suryatapa Mitter	20.08.2015	24Pgs(U)	
6	CSJ-06	Ritwika Mohanta	04.08.2015	24Pgs(D)	
7	CSJ-07	Prarthana Banerjee	04.08.2015	24Pgs(D)	
8	CSJ-08	Zeba Perveen	08.09.2015	24Pgs(D)	
9	CSJ-09	Ananya Chatterjee	21.08.2015	Burdwan	
10	CSJ-10	Sanjukta Bhattacharya	04.08.2015	24Pgs(D)	
11	CSJ-11	Sk. Jafar Ali	04.08.2015	24Pgs(D)	
12	CSJ-12	Sridip Ballav	20.08.2015	Nadia	
13	CSJ-13	Yozna Lama	24.08.2015	Darjeeling	
14	CSJ-14	Samata Das	04.08.2015	24Pgs(D)	
15	CSJ-15	Tapas Laha	20.08.2015	Bankura	
16	CSJ-16	Sangita Roy	20.08.2015	Jalpaiguri	
17	CSJ-17	Santosh Kumar Sharma	14.08.2015	Jalpaiguri	
18	CSJ-18	Ruby Sinha	24.08.2015	Darjeeling	
19	CSJ-19	Mollah Mahatab Hossain	20.08.2015	Howrah	
20	CSJ-20	Binod Bishwakarma	21.08.2015	Burdwan	
21	CSJ-21	Md. Shamim Alam	20.08.2015	Burdwan	
22	CSJ-22	Jabyang Dorjee Sherpa	24.08.2015	Darjeeling	
23	CSJ-23	Sadhana Das	20.08.2015	Jalpaiguri	
24	CSJ-24	Peden Dukpa	24.08.2015	Darjeeling	
25	CSJ-25	Amrita Pramanick	20.08.2015	24Pgs(D)	
26	CSJ-26	Abdul Hoque	08.09.2015	24Pgs(U)	
27	CSJ-27	Arindam Chakraborty	20.08.2015	Bankura	
28	CSJ-28	Tanmoy Roy	11.07.2014	Birbhum	
29	CSJ-29	Reejit Kumar Gayen	19.04.2013	Birbhum	
30	CSJ-30	Nabanita Nandy	20.08.2015	Burdwan	
31	CSJ-31	Pradipta Bhattacharya	10.07.2014	Burdwan	
32	CSJ-32	Sourav Das	04.08.2015	Burdwan	
33	CSJ-33	Arunima Bhattacharya	24.08.2015	Burdwan	
34	CSJ-34	Nabanita Chatterjee	04.08.2015	Burdwan	
35	CSJ-35	Moyazzem Hossain	11.07.2014	Darjeeling	

PUBLIC SERVICE COMMISSION, WEST BENGAL

Half-yearly Departmental Examination of the Officers of the Govt. of West Bengal
(including A.I.S. Officers), May, 2016.

LIST OF OFFICERS

3. W.B.C.S.(Judicial)

Sl. No.	Roll No.	Name of Candidate	Date of Joining	Posting	Remarks
36	CSJ-36	Ganesh Das	10.07.2014	Darjeeling	
37	CSJ-37	Riha Trivedi	04.08.2015	Hooghly	
38	CSJ-38	Koyel Pradhan	04.08.2015	Hooghly	
39	CSJ-39	Sanchita Saha	10.07.2014	Hooghly	
40	CSJ-40	Sujata Mondal	11.07.2014	Hooghly	
41	CSJ-41	Bishakha Chaudhuri	04.08.2015	Howrah	
42	CSJ-42	Najmus Sahar	24.11.2015	Howrah	
43	CSJ-43	Souvik Mukherjee	13.06.2014	Howrah	
44	CSJ-44	Sumita Deb Roy	04.08.2015	Howrah	
45	CSJ-45	Debayan Ganguly	20.08.2015	Jalpaiguri	
46	CSJ-46	Nishan Mazumdar	10.07.2014	Jalpaiguri	
47	CSJ-47	Debarpita Tarafder	10.07.2014	Nadia	
48	CSJ-48	Fatima Firdaus	13.06.2014	Nadia	
49	CSJ-49	Subhadip Mitra	04.08.2015	Purulia	
50	CSJ-50	Amar Chandra Das	19.04.2013	Pb. Med.	
51	CSJ-51	Seuli Roy	20.08.2015	Pb. Med.	
52	CSJ-52	Sunita Saha	20.08.2015	Pb. Med.	
53	CSJ-53	Amit Chakraborty	20.08.2015	Pb. Med.	
54	CSJ-54	Saptamita Das	20.08.2015	Pb. Med.	
55	CSJ-55	Sayantani Choudhury	20.08.2015	Pb. Med.	
56	CSJ-56	Arshia Mustaque	13.06.2014	Ps. Med.	
57	CSJ-57	Yesmin Ara Khatun	20.08.2015	Ps. Med.	
58	CSJ-58	Nilanjana Bandyopadhyay	04.08.2015	24Pgs(U)	
59	CSJ-59	Himadri Kumar Nath	24.07.2012	24Pgs(U)	
60	CSJ-60	Anasuya Dey	20.08.2015	24Pgs(D)	
61	CSJ-61	Neha Sharma	20.08.2015	24Pgs(D)	
62	CSJ-62	Arshi Hasmat	04.08.2015	24Pgs(D)	
63	CSJ-63	Nasrina Parveen	04.08.2015	24Pgs(D)	
64	CSJ-64	Samitinjoy Pal	24.08.2015	U.D.	
65	CSJ-65	Qaiser Alam	06.11.2013	D.D.	

Half Yearly Departmental Examination/Half yearly Professional examination May/Nov,20__.

LETTER OF IDENTIFICATION

(TO BE PRODUCED AT THE EXAMINATION HALL)

This is to certify that Shri / Smt.

Designation _____ Roll No. _____ is an employee of _____

_____ Department. His / Her signature attested below.

(Signature of the issuing officer with designation seal and date)

Full name of the candidate in block letter : _____

(Signature of the candidate)

Attested

MOBILE PHONE OR ANY OTHER TYPE OF ELECTRONIC GADGET OF COMMUNICATION IN THE CAMPUS OF THE EXAMINATION HALL IS STRICTLY BANNED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS.

(Signature of the attesting officer with designation seal and date)

Half Yearly Departmental Examination/Half yearly Professional examination May/Nov,20__.

LETTER OF IDENTIFICATION

(TO BE PRODUCED AT THE EXAMINATION HALL)

This is to certify that Shri / Smt.

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Full name of the candidate in block letter : _____

(Signature of the candidate)

Attested

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(Signature of the attesting officer with designation seal and date)

PUBLIC SERVICE COMMISSION, WEST BENGAL

NOTIFICATION

No. 73 P.S.C.(I/Depttl.) dated the 9th May, 2016 it is hereby notified for general information that the **Half-yearly Departmental Examination of the officers of the Government of West Bengal (including All India Services Officer)** will be held from **Tuesday, the 14th June, 2016** to **Wednesday the 29th June, 2016** according to the following program me :-

PROGRAMME OF EXAMINATION

VENUE OF THE EXAMINATION : Examination Hall of the Public Service Commission, West Bengal, at 161 A, Shyama Prasad Mukherjee Road, Kolkata – 700 026.

SUBJECT-WISE BREAK-UP IN Sub-Centre -‘A’ & Sub-Centre -‘B’

Day 1

Date : Tuesday, the 14th June, 2016

Subject & Time	Sub-Centre - ‘A’	Sub-Centre - ‘B’
<u>Accounts Paper-I</u> (Without Books) (49A) 10:30 a.m. to 12:30 p.m.	Public Works, Irrigation & Waterways, Agriculture, Transportation Planning & Traffic Engineering, Employment, Fire & Emergency Services, Sundarban Affairs, Panchayats & Rural Development and Refugee Relief & Rehabilitation Department.	Industries, Labour, Commercial Taxes, Factories, Boilers, Water Resources Development, Public Health Engineering and West Bengal Government Press & Stationery office.
<u>Hindi Part-I (Written)</u> <u>[(i) Translation from English to Hindi and vice-versa & (ii) Letter Writing]</u> (45) 2:00 p.m. to 4:00 p.m.	Law officers of the W.B. Legal Service under Law Deptt., Public Works, Employment, Irrigation & Waterways, Agriculture, Transportation Planning & Traffic Engineering, Sundarban Affairs, Panchayats & Rural Development and Refugee Relief & Rehabilitation Department.	Industries, Labour, Commercial Taxes, Factories, Boilers, Water Resources Development, Public Health Engineering and West Bengal Government Press & Stationery office.

Day 2

Date : Wednesday, the 15th June, 2016

Subject & Time	Sub-Centre - ‘A’	Sub-Centre - ‘B’
<u>Accounts Paper-I</u> (Without Books) (49A) 10:30 a.m. to 12:30 p.m.	Forests, Botanical, Zoological and other Public Garden officers, Micro & Small Scale Enterprises, Industrial Training, Co-operation, Excise, Municipal Engineering.	Police, NVF, Electricity, Mines & Minerals, Agricultural Income Tax, Fisheries, Cinchona & Other Medicinal Plants, Food & Supplies, Legal Metrology, Animal Resources, Dairy Development, Registration & Stamp Revenue and Bureau of Applied Economics & Statistics.
<u>Accounts Paper-I (Without Books)</u> (49C) 10:30 a.m. to 12:30 p.m.	-----	Directorate of Education
<u>Hindi Part-I (Written)</u> <u>[(i) Translation from English to Hindi and vice-versa & (ii) Letter Writing]</u> (45) 2:00 p.m. to 4:00 p.m.	W.B. Judicial Service, Forests, Botanical, Zoological and other Public Garden officers, Micro & Small Scale Enterprises, Industrial Training, Co-operation, Excise and Municipal Engineering.	Police, NVF, Electricity, Mines & Minerals, Agricultural Income Tax, Fisheries, Cinchona & Other Medicinal Plants, Food & Supplies, Legal Metrology, Education, Animal Resources, Dairy Development, Registration & Stamp Revenue and Bureau of Applied Economics & Statistics.

Day 3**Date : Thursday, the 16th June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre - 'B'
<i>Hindi Part-I</i> (Written) [Dictation (in batches)] From 10:30 a.m.	All Departments	-----

Day 4**Date : Friday, the 17th June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre - 'B'
<i>Hindi Part-II</i> (Oral) From 10:30 a.m.	W.B. Judicial Service, Law officers of the W. B. Legal Service under Law Deptt., Police, NVF, Industrial Training, Boilers, Food & Supplies and Registration & Stamp Revenue.	-----

Day 5**Date : Monday, the 20th June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre - 'B'
<i>Hindi Part-II</i> (Oral) From 10:30 a.m.	Public Works, Irrigation and Waterways, Co-operation, Excise, Factories, Legal Metrology, Transportation Planning & Traffic Engineering, Sundarban Affairs Department, Panchayats & Rural Development Department and Refugee Relief & Rehabilitation Department.	-----

Day 6**Date : Tuesday, the 21st June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre - 'B'
<i>Hindi Part-II</i> (Oral) From 10:30 a.m.	Forests, Industries, Mines and Minerals, Public Health Engineering, Animal Resources, Agriculture, Water Resources Development, Dairy Development, Botanical, Zoological and other Public Garden officers and West Bengal Government Press & Stationery office.	-----

Day 7**Date : Wednesday, the 22nd June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre - 'B'
<i>Hindi Part-II</i> (Oral) From 10:30 a.m.	Micro & Small Scale Enterprises, Labour, Electricity, Commercial Taxes, Employment, Agricultural Income Tax, Education, Fisheries, Cinchona & Other Medicinal Plants, Municipal Engineering, and Bureau of Applied Economics & Statistics.	-----

Day 8**Date : Thursday, the 23rd June, 2016**

Subject & Time	Sub-Centre - 'A'	Sub-Centre 'B'
<u>Bengali Part - I (Translation and letter Writing)</u> (47) 10:30 a.m. to 12:30 p.m.	For various categories of officers.	-----
<u>Bengali Part - I (Dictation)</u> (48) From 1:00 p.m.	For various categories of officers.	-----
<u>Bengali Part - II (Oral)</u> (0B) From 2:30 p.m.	For various categories of officers.	-----

Day 9**Date : Friday, the 24th June, 2016**

From 10:30 a.m. to 1:30 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Weights & Measures Laws (Without Books)</u> for officers of the Directorate of Legal Metrology. (61A)	<u>Law Paper - I (Without Books)</u> for Commercial Taxes (25)
<u>General Paper on Departmental Rules and Orders (Without Books)</u> for officers of the Directorates of Animal Resources, Agriculture and Dairy Development. (14)	<u>Special Paper (Plantation) (Without books)</u> for officers of the Directorate of Cinchona & other Medicinal Plants. (17)
<u>Law Paper - I (Without Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (63)	<u>General Accounts and Audit(Without Books)</u> for officers of Agricultural Income Tax. (31)
	<u>Law Paper - I (Without Books)</u> for Mines & Minerals. (59)

From : 2:30 p.m. to 4:00 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Criminal Laws (Without Books)</u> for officers of the Directorate of Legal Metrology. (61B)	-----

From : 2:30 p.m. to 5:30 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Forest Law(Without Books)</u> for officers of Forest Department. (16)	<u>Auditing (Without Books)</u> for officers of Commercial Taxes (28)
	<u>Criminology(Without Books)</u> for Police officers (9)
	<u>Law Paper-II(Without Books)</u> for officers of the Directorate of Mines & Minerals (60)
	<u>Special Paper (Factory) (Without Books)</u> for officers of the Directorate of Cinchona & Other medicinal plants. (18)

Day 10**Date : Monday, the 27th June, 2016**

From : 10:30 a.m. to 1:30 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Civil Rules & Orders and Court Procedure (With Books)</u> for officers of the W.B. Judicial Service. (6)	<u>Law Paper- III (With Books)</u> for officers of Registration & Stamp Revenue. (36)
<u>Accounts Paper-II(With Books)</u> for officers of the Directorate of Labour, Employment, Commercial Taxes, Agricultural Income Tax and Factories. (54)	<u>Law (With Books)</u> for officers of the West Bengal Higher Judicial Service. (43)
<u>Accounts Paper-II(With Books)</u> for officers of the Directorates of Animal Resources, Agriculture, Water Resources Development and Dairy Development. (50B)	<u>Accounts Paper - II (With Books)</u> for Police & NVF officers. (51)
<u>Law Paper - II (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (64)	<u>Accounts Paper - II (With Books)</u> for officers of the Education Department. (55)
	<u>Nepali viva-voce</u> Directorate of Cinchona and other Medicinal Plants.

From : 2:30 p.m. to 4:00 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Accounts (With Books)</u> for officers of the West Bengal Higher Judicial Service. (44)	-----

From : 2:30 p.m. to 5:30 p.m.

Sub-Centre - 'A'	Sub-Centre - 'B'
<u>Accounts Paper-II(With Books)</u> for officers of the Directorates of Public Works, Irrigation & Waterways, Forests, Excise, Municipal Engineering, Transportation Planning & Traffic Engineering, Sundarban Affairs Department, Panchayats & Rural Development Department and Refugee Relief & Rehabilitation Department. (52)	<u>Accounts Paper - II (With Books)</u> for officers of the Directorates of Co-operation and Food & Supplies. (50A)
<u>Law Paper - III (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (65)	<u>Accounts Paper - II (With Books)</u> for officers of the Directorates of Industries, Micro & Small Scale Enterprises, Industrial Training, Cinchona & Other Medicinal Plants, Electricity, Mines & Minerals, Fisheries, Boilers, Legal Metrology, Public Health Engineering, Fire Services, Registration & Stamp Revenue, Botanical, Zoological and other Public Garden officers, officers of the Bureau of Applied Economics & Statistics, West Bengal Government Press and Stationery office. (53)

Day 11**Date : Tuesday, the 28th June, 2016**

From : 10:30 a.m. to 1:30 p.m.

Sub-Centre - 'A'**Sub-Centre - 'B'**

<u>Land Laws of West Bengal (Without Books)</u> for officers of Forest Department. (15)	<u>Law Paper - I (Without Books)</u> for officers of Registration & Stamp Revenue. (34)
<u>Land Laws of West Bengal (Without Books)</u> for officers of the W.B. Judicial Service. (4)	<u>Law Paper - I (Without Books)</u> for Police officers. (7)
<u>Law Paper - I (Without Books)</u> for officers of the Directorate of Factories. (21)	<u>Accountancy (Without Books)</u> for officers of Commercial Taxes. (27)
<u>Law Paper-I(Without Books)</u> for officers of the Directorate of Irrigation & Waterways and Sundarban Affairs Department. (10)	
<u>Technical Paper (Without Books)</u> (Higher Standard) for officers of the Directorate of Fire & Emergency Services. (39)	
<u>Technical Paper (Without Books)</u> (Lower Standard) for officers of the Directorate of Fire & Emergency Services. (40)	

From : 2:30 p.m. to 5:30 p.m.

Sub-Centre - 'A'**Sub-Centre - 'B'**

<u>General Law (With Books)</u> for officers of the W.B. Judicial Service. (5)	<u>Law paper - II (With Books)</u> for Police officers. (8)
<u>Law Paper - II (With Books)</u> for Officers of the Directorate of Irrigation & Waterways and Sundarban Affairs Department. (11)	<u>Law Paper - II (With Books)</u> for officers of Commercial Taxes. (26)
<u>Departmental Acts & Rules and Administrative Procedure (With Books)</u> (Higher Standard) for officers of the Directorate of Fire & Emergency Services. (37)	<u>Law Paper - IV (With Books)</u> for Law officers of the W.B. Legal Service under Law Deptt. (66)
<u>Departmental Acts & Rules and Administrative Procedure (With Books)</u> (Lower Standard) for officers of the Directorate of Fire & Emergency Services. (38)	<u>Law Paper - II (With Books)</u> for officers of the Directorate of Factories. (22)

Day 12**Date : Wednesday, the 29th June, 2016**

From : 10:30 a.m. to 1:30 p.m.

Sub-Centre - 'A'**Sub-Centre 'B'**

<u>Co-operation Paper - I (Without Books)</u> for officers of the Directorate of Co-operation. (32)	
<u>Law Paper - II (Without Books)</u> for officers of the Directorate of Food & Supplies. (57)	
<u>Law Paper - II (Without Books)</u> for officers of Registration & Stamp Revenue. (35)	
<u>Bengal Agricultural Income Tax Act and Rule (Without Books)</u> for officers of Agricultural Income Tax. (29)	
<u>Law Paper - I (Without Books)</u> for officers of Labour Department. (19)	-----
<u>Law Paper - I (Without Books)</u> for officers of Excise Directorate. (12)	
<u>Statistical Surveys (Theory and Design)(Without Books)</u> for officers of the Bureau of Applied Economics & Statistics. (42)	
<u>Departmental Law, Rules and Procedure (Without Books)</u> for officers of the Directorate of Employment. (62A)	

Contd..P/6..

Day 12 continued...**Date : Wednesday, the 29th June, 2016**

From : 2:30 p.m. to 5:30 p.m.

Sub-Centre - 'A'**Sub-Centre 'B'**

<u>Law Paper – I (With Books)</u> for officers of the Directorate of Food & Supplies.	(56)	-----
<u>General and Land Laws(With Books)</u> for officers of Agricultural Income Tax.	(30)	-----
<u>Co-operation Paper – II (With Books)</u> for officers of the Directorate of Co-operation.	(33)	-----
<u>Law Paper – II (With Books)</u> for officers of Labour Department.	(20)	-----
<u>Law Paper – II (With Books)</u> for officers of Excise Directorate.	(13)	-----
<u>Official Statistics and Departmental Laws and Rules (With Books)</u> for officers of the Bureau of Applied Economics & Statistics.	(41)	-----
<u>General Law (With Books)</u> for officers of Employment Directorate.	(62B)	-----
<u>Special Law Paper (With Books)</u> for officers of the Directorate of Mines & Minerals.	(58)	-----

Date : Wednesday, the 29th June, 2016

From : 11:00 a.m.

**VENUE OF THE VIVA-VOCE
(ENGLISH) FOR THE OFFICERS
OF THE DIRECTORATE OF
FIRE SERVICES**

**: Chamber of the Director of West Bengal Fire & Emergency Services,
13 – D, Mirza Ghalib Street, Kolkata – 700 016.**

FOR THE SUBJECTS WITH BOOKS EXAMINEES SHOULD BRING THEIR OWN COPIES FOR CONSULTATION IN THE EXAMINATION HALLS. THEY WILL BE PERMITTED TO CONSULT ONLY UNANNOTATED EDITIONS OF ACTS, REGULATIONS AND CODES ETC. DURING THE EXAMINATION.

By order of the Commission**Secretary**